

Raniganj and Satpura areas. So far, 7 blocks in Gondwana basins of Eastern and Central parts of Peninsular India covering an area of about 2390 sq. kms. have been indentified for CBM exploration. These blocks are located in Raniganj, Jharia, Bokaro Sohagpur and Satpura coalfield.

Committee on Disabilities Act, 1955

273. SHRI N. DENNIS : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether any committee has been constituted by the Government to examine the condition of persons under the purview of Disabilities Act, 1955;

(b) if so, the details thereof; and

(c) the details of disabled persons accommodated as per the provisions of the Act ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) A Statement is enclosed.

(c) The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 came into force w.e.f. 07.02.1996. This Act provides for both preventive and promotional aspects of rehabilitation of persons with disabilities. The implementation of the provisions of the Act requires a multisectoral collaborative approach of all Ministries of the Central Government, the State Governments and other appropriate authorities. They have been taking action to implement various provisions of the Act related to them.

Statement

(a) and (b) Under clause 3 (l) and 9 (l) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the Government have constituted a Central Coordination Committee and Central Executive Committee, respectively. The functions of the Central Coordination Committee shall be to serve as the national focal point on disability matters and facilitate the continuous evolution of a comprehensive policy towards solving the problems faced by persons with disabilities. The Committee may also develop a national policy to address issues faced by persons with disabilities. The Central Coordination Committee shall meet atleast once in every six months. The Central Executive Committee shall be the executive body of the Central Coordination Committee and shall be responsible for carrying out the decisions of the Central Coordination Committee. The Central Executive Committee shall meet atleast once in three months.

[Translation]

Supply of Petroleum Products

274. SHRI ANNASAHEB M.K. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether proposal from Reliance Petroleum Ltd. has been received for supply of petroleum products through seven States;

(b) if so, the details thereof; and

(c) the time by which decision is likely to be taken by the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Reliance Petroleum Limited (RPL) has sought permission to lay a product pipeline from Jamnagar via Ahmedabad to Indore (Phase-I) and for its extension from Indore to Hyderabad via Bhopal and Nagpur, with branch pipelines from Ahmedabad to Patna and from Ahmedabad to Hazira (Phase-II). As per present policy, product pipeline are laid by M/s. Petronet India limited (PIL) through subsidiaries incorporated for specific projects. PIL needs to examine the proposal of Reliance to take an appropriate decision in due course.

Constitution of Special Force

275. SHRI ANAND RATNA MAURYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have formulated any plan to constitute a special force at local level in violence affected areas for curbing violence in the country;

(b) if so, the details thereof; and

(c) the time by which the said force is likely to be constituted ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) and (c) Do not arise.

Dealer Selection Boards

276. SHRI MAHESHWAR SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Dealer Selection Boards of Himachal Pradesh has been constituted;

(b) if so, the details thereof alongwith the term and composition of the Board;